

GOVERNMENT OF NAGALAND  
FINANCE DEPARTMENT  
NAGALAND: KOHIMA

No. ACS/EG/C-19/COVO/2020

Dated Kohima, the 05<sup>th</sup> May 2020

To

The Deputy Commissioners,  
Kohima/Mokokchung/Dimapur/Tuensang/Wokha/Mon/Zunheboto/Kiphire/Phek/Peren/Longleng.

Sub:- **Inter-District movement for stranded persons:- Regarding.**

Sir/Madam,

With reference to this office letter of even no. dated 04/05/2020, regarding Inter-District movement for stranded persons, the Government is allowing movement of locals/indigenous persons who are stranded and desire to return back to their home districts/villages during the period from **07<sup>th</sup> May 2020 to 09<sup>th</sup> May 2020.**

All Districts may make necessary arrangements as instructed earlier to facilitate the movement of people to their respective destinations in consultation with their respective district NST officials. Free NST bus services will be provided for the transportation of such persons.

For people of Mon district travelling in NST buses, the buses will take the Nagaland- Assam route escorted by police without any stoppages in Assam, while private vehicles moving to Mon district shall take the Kohima-Wokha-Mokokchung-Longleng route.

Kindly ensure that necessary arrangements are put in place immediately.

Yours Sincerely,



(SENTIYANGER IMCHEN) IAS  
Addl. Chief Secretary & Finance Commissioner,  
& Convenor Empowered Group, Nagaland.